

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

(c) Sole selling right clause is part of the current agreement in force from 1.1.1985.

(d) and (e) Arising out of certain policy decisions taken by the then Railway Minister, various steps have been taken for allotment of bookstalls to unemployed graduates. 25 stations earlier held by M/s. A.H. Wheeler and Co. were released for allotment to Unemployed graduates. Allotment of all new bookstalls excepting at those stations/platforms covered under the Sole selling rights of M/s. A.H. Wheeler and Co. under agreemental provisions have been reserved for Unemployed Graduates and their Partnerships, Associations etc. and Co-operative Societies of actual workers. Even at the stations where M/s. A.H. Wheeler and Co. have sole selling rights, allotment of bookstalls at all new platforms constructed on or after 1.1.1976 (excepting those replaced due to gauge conversion) have also been reserved for the categories mentioned above.

Memorial for Kanishka Victims

7660. **SHRI MOOL CHAND DAGA :** Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Government of India propose to construct a memorial for 'KANISHKA' victims in Cork, Ireland if so, the reasons therefor ;

(b) the likely amount propose to be spent for building the memorial and what are the arrangements for its construction ;

(c) whether such memorial has been built by our Government in past cases of air crashes ; who initiated this proposal ;

(d) whether this issue has been finally decided ; and

(e) what would be the arrangements for its upkeep and maintenance and at whose cost ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) The memorial is being constructed in memory of all those who have perished in the Kanishka crash in the Atlantic off the Irish Coast.

(b) The memorial is being constructed on land provided by the Irish at an estimated cost of Irish Pounds 70,000.

(c) No, Sir. The idea of the memorial was mooted by the close relatives of the victims.

(d) Yes, Sir.

(e) Irish authorities have volunteered to look after the memorial.

Unemployment of Trained Yoga Teachers

7661. **SHRI KALYAN SINGH SOLANKI :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that prior to July, 1982 the Yoga courses conducted at "Vishwayatan Yoga Ashram" Jammu and Kashmir and "Aparna Ashram" Mantalai (J and K) were recognised for appointment of qualified trainees as Yoga Teachers without any discrimination ;

(b) whether it is also a fact that instructions were issued to Delhi Administration/Employment Exchanges in the country for not sponsoring the names of qualified Yoga Trainees from "Aparna Ashram" Mantalai resulting in unemployment to hundreds of trained Yoga Teachers ;

(c) whether it is also a fact that the course of Yoga from Vishwayatan Yoga Ashram (J and K) is still recognised for the purpose of appointments of Yoga Teachers ;

(d) the reasons for derecognising the Yoga Course from Aparna Ashram, Mantalai (J and K) particularly when the Board of Management and also the course with its duration is same for both the institutions ; and

(c) the steps Government now propose to take to end the discrimination by restoring the recognition to Yoga Course at Aparna Ashram, Mantalai (J and K) and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : (a) In so far as recognition of Yoga Teacher Training Institutions and/or their diplomas/degrees is concerned, it has been the view of the Government that, as in the case of other educational institutions, it is the responsibility of the State Governments and/or the Universities, within whose territorial jurisdiction such an institution happens to be located to accord such a recognition.

However, Delhi Administration and Kendriya Vidyalaya Sangathan made appointments from amongst the trainees of Vishwayatan Yoga Ashram and Aparna Ashram, Jammu and Kashmir.

(b) No such instructions have been issued by the Government of India.

(c) Delhi Administration is still considering candidates sponsored by the Employment Exchange having training from Vishwayatan Yoga Ashram.

(d) and (e) Government of India neither recognises nor derecognises.

Deviations from Operational Manual

7662. SHRI AJIT KUMAR SAHA : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the operations department has issued circulars instructing flight engineers that they are not required to monitor standard call outs including ILS approach as laid down according to the procedures in the manufacturers operations manual ;

(b) what are the reasons for such deviations in these procedures ;

(c) whether the management of Air India has taken the approval of the manufacture and/or Director General of Civil Aviation prior to introducing these deviations ; and

(d) if not, the facts thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir.

(b) to (d) Question does not arise.

[*Translation*]

Expiry of Term of Chairman National Book Trust

7663. SHRI SIMON TIGGA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the term of the Chairman of National Book Trust of India has expired but even then he is working on the said post ; and

(b) if so the detailed reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : (a) Yes, Sir.

(b) The appointment of new Chairman is under consideration.

[*English*]

Demands of Janabadi Organisation at Ballasore in Orissa

7664. SHRI CHINTAMANI JENA : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Janabadi Organisation at Ballasore in Orissa State has given an ultimatum to the South Eastern Railway authority to fulfil their demands before the 16th March, 1986 else they would stop the running of all trains on that line ;